

DIVISION BENCH

ITEM NO.139

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.03/ALD/2024 IN CA (CAA) No.10/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHALLA OVERSEAS PVT. LTD. WITH BHALLA SPORTS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1. Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 9th May, 2024.**
- 2. Meanwhile, pleadings if any, wherever pending be completed by the RoC as well as Income Tax Department with advance copies to be supplied to the opposite side.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd May, 2024

Avaneesh Kumar Singh
(Stenographer)